

**GOVERNMENT OF INDIA
MINISTRY OF EDUCATION
DEPARTMENT OF SCHOOL EDUCATION AND LITERACY**

LOK SABHA

**UNSTARRED QUESTION NO. 1027
ANSWERED ON 10.02.2025**

NEW KVs IN KERALA

1027. SHRI KODIKUNNIL SURESH:

Will the Minister of EDUCATION be pleased to state:

- (a) the details of proposals for setting up Kendriya Vidyalayas (KVs) in Kerala during the current and previous financial years;
- (b) the locations identified for these new KVs and the criteria used for their selection;
- (c) the total funds allocated and the expected timeline for establishing these schools;
- (d) whether the Government has taken any steps to address the increasing demand for KVs in Kerala, if so, the details thereof; and
- (e) the details of KV's sanctioned in Kerala during the last ten years?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF EDUCATION
(SHRI JAYANT CHAUDHARY)**

(a) to (e) At present, 1253 Kendriya Vidyalayas (KVs) including 38 KVs in Kerala are functional across the country. Opening of new KVs is a continuous process. KVs are opened primarily to cater to the educational needs of the wards of transferable Central Government Employees including Defence & Para-military personnel, Central Autonomous Bodies, Central Public Sector Undertakings (PSUs) and Central Institute of Higher Learning (IHL) by providing a common programme of education throughout the country. Proposals for opening of new KVs may be sponsored by Ministries or Departments of the Government of India / State Governments / Union Territories (UTs) Administrations, with commitment to provide requisite resources including land and temporary accommodation for setting up a new KV as per norms. The proposals are subject to approval of the competent authority as per extant procedures. KVs are not opened on the criteria of State/UT.

The budgetary support is provided to Kendriya Vidyalaya Sangathan (KVS) every year as Grants-in-aid under three distinct Heads of Account viz. Salaries, General and Creation of Capital Assets for opening and functioning of Kendriya Vidyalayas (KVs). Funds are not allocated to KVS State/UT-wise. The funds allocated to KVS during the last three financial years and current year are as under: -

(Rs. in crore)

Year	Funds Allocated
2021-22	6800.00
2022-23	7461.25
2023-24	8500.00
2024-25	8727.00

As per information received from KVS, KV Kottayam, Kudurthy (Kottayam), KV Nilleswar (Kasaragod) and KV Konni (Pathnamthitta) are sanctioned and made functional during the last ten years in the State of Kerala. Further, KV Thrikkakara (Ernakulam) was sanctioned in March, 2019, however, this Vidyalaya could not be made functional due to non-transfer of suitable land, free of cost and rent free temporary accommodation in favour of KVS by the State Government of Kerala. The Government of India has recently approved the proposal for opening of 85 new KVs under Civil/Defence Sector across the country and expansion of one existing KV i.e. KV Shivamogga, District Shivamogga, Karnataka by adding 2 additional Sections in all the classes including one KV Thodupuzha (Idduki) in Kerala.
